

**Rajasthan**

1. Kolayat-Phalodi
2. Ramganj Mandi-Bhopal
3. Sangner-Todaraisingh-Nathdwara

**Tripura**

1. Kumarghat-Agartala

**Uttar Pradesh**

1. Farukhabad-Hardoi/Sandila

**West Bengal**

(c) The proposals recommended by the State Government, are examined from time to time. Decisions in respect of the following have been taken so far.

- (i) Boghibil Bridge has been adopted as a 9th Plan project to be taken up after completion of Jogighopa Bridge.
- (ii) The proposals for Kottur-Harihar, Dallirajhara-Jagdarpur have been sent to the Planning Commission for clearance.
- (iii) Surveys are in progress for Kumarghat-Agartala, Kolayat-Phalodi, Chikmagalur-Sakleshpur and further consideration of these projects would be possible once the survey reports are available.

(d) In view of the position explained in para (c) above no time frame can be indicated at present.

**Quality of Goods**

383. SHRIMATI SAROJ DUBEY: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of cases registered against the manufacturers who

exaggerate the quality of their product in the advertisements during the last one year and the number out of them penalised; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) This Ministry does not compile such information.

(b) In view of the above, the question does not arise.

[English]

**UPOV Convention**

384. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the implications of the decisions arrived at in 1991 UPOV convention; and

(b) the date from which these decisions are likely to be effective?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) The 1991 UPOV Convention makes farmers exemption an optional exception as against a clear exception as provided in UPOV Convention 1978. The 1991 Convention strengthens the breeders protection in terms of number of activities for which breeders' authorisation is needed, items over which breeders' protection extends, number of genera to

be protected, period of protection and deletion of prohibition for having both patents and other forms of protection for breeders.

(b) The enforcement of 1991 Convention depends on its ratification by the requisite number of member countries of UPOV.

### **Double Rail Line Link In Andhra Pradesh**

385. SHRI DATTATRAYA BANDARU: Will the Minister of RAILWAYS be pleased to state:

(a) the number of district in Andhra Pradesh which have double rail line links with the State Capital;

(b) the names of districts which do not have any train link with State Capital;

(c) whether the Government propose to link these districts with capital by the Railway; and

(d) if so, the time by which the work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) 13 Nos.

(b) Karimnagar and Medak.

(c) Karimnagar District will be connected on completion of Peddapally-Nizamabad rail link. There is no proposal to connect Medak at present.

(d) By 1999-2000.

### **Setting up of Veterinary University**

386. SHRI RAMA KRISHNA KONATHALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Andhra Pradesh has sent any proposal to the Union Government for setting up of Veterinary University in the State with the Central assistance; and

(b) if so, the details thereof and the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) The question does not arise.

*[Translation]*

### **Shramjeevi Express**

387. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Shramjeevi Express running between Patna and New Delhi is running with inordinate delay since last one year;

(b) if so, the number of occasions when this train was cancelled for inordinate delay during January 1, 1993 to June 30, 1994; and

(c) the remedial steps proposed to be taken by the Government to improve the operation of this train?